

[श्री योगेन्द्र मकवाना]

गवर्नमेंट ने जो प्रोग्राम बनाया है उसके मुताबिक मार्च 1982 तक लेबर मिनिस्ट्री का जो टाइम बाउंड प्रोग्राम है उसमें उन लोगों को मार्च 1982 के पहले-पहले उस काम को खत्म करने का ब्याल है ।

कई बातें इसमें ऐसी कही जिसके लिए मुझे सोचना पड़ेगा । कमीशन को ज्यूडीशल राइट्स देने के बारे में । इस देश की ज्यूडीशली तो इंडिपेंडेंट है ।

श्री धनिक लाल मण्डल : स्टचुटरी राइट तो दीजिए ।

श्री योगेन्द्र मकवाना : वह कमीशन खुद ही स्टचुटरी के तहत बना है । जहां तक वेजेज के बारे में कहा गया कि जहां वेजेज नहीं मिलती वहां दिलाने के लिए कुछ करना चाहिए । इसके लिए गवर्नमेंट के जो अफसर हैं वे ब्लाक लेबल तक जाते हैं ।

श्री धनिक लाल मण्डल : मिनिमम वेजेज को इंफोर्स करने के लिए क्या कोई एजेंसी है ?

श्री योगेन्द्र मकवाना : स्टेट गवर्नमेंट की मशीनरी है उसको सेंट्रल गवर्नमेंट गाइड करती है और स्टेट मशीनरी इंफोर्स करती है । लेबर कोर्ट में उसके कैसेस चलते हैं ।

जहां तक हरिजनों को नक्सलाइट बनाकर मारने की बात है उसके बारे में जब तक स्टेट गवर्नमेंट की रिपोर्ट नहीं आती मैं कुछ कहना मुनासिब नहीं समझता ।

MR. SPEAKER : Now, the House is adjourned till 14.10.

The Lok Sabha adjourned for Lunch, till ten minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at thirteen minutes past fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

ELECTION TO COMMITTEE

CENTRAL ADVISORY BOARD OF
ARCHAEOLOGY

THE MINISTER OF EDUCATION
AND SOCIAL WELFARE (SHRI
S. B. CHAVAN) : I beg to move :

That in pursuance of paragraph I of the Government of India, Archaeological Survey of India, Resolution No. 31/1/80-M dated the 24th November, 1980, the members of this House do proceed to elect in such manner as the speaker may direct, two members from among themselves, to serve as members of the Central Advisory Board of Archaeology, subject to the other provisions of the said Resolution."

MR. DEPUTY-SPEAKER : The question is :

"That in pursuance of paragraph I of the Government of India, Archaeological Survey of India Resolution No. 31-1-80-M dated the 24th November, 1980, the members of this House do proceed to elect in such manner as the Speaker may direct, two members from among themselves, to serve as members of the Central Advisory, Board of Archaeology, subject to the other provisions of the said Resolution."

The motion was adopted.

NATIONAL SECURITY BILL*

THE MINISTER OF HOME AFFAIRS
(SHRI ZAUL SINGH) : Sir I beg to move for leave to introduce a Bill to provide for preventive detention in certain cases and for matters connected therewith.

MR. DEPUTY-SPEAKER : Motion moved :

"That leave be granted to introduce a Bill to provide for preventive detention in